

Similarly a manpower development profile should also be prepared to strengthen educational and training programmes in areas where there are critical gaps. This would also provide a basis for planning in advance programmes of training in other countries.

11. The question of decentralisation of powers and simplification of administrative procedures in the universities should be taken up on a priority basis.

12. The implementation of recommendation with regard to the maintenance of high academic standard was related to professional ethics on the part of the faculty. Each university should develop appropriate guidelines in this regard. Particular effort should be made to involve senior faculty members in teaching the foundation courses particularly to under-graduates.

#### Setting up of museum in Victoria Memorial Hall, Calcutta

1141. SHRI SHYAM SUNDER GUPTA:

SHRI MUKHTIAR SINGH MALIK:

SHRI G. M. BANATWALLA:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether there is any proposal under consideration of the Government to set up a museum in the Victoria Memorial Hall, Calcutta for preservation of letters, writings and photographs of martyrs of the National liberation movements from the first Independence struggle of 1857 upto-date; and

(b) if not, the reasons thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). Under its new role, as a period museum, the Victoria

Memorial Hall, Calcutta is to provide visual glimpses into the main events and currents of India's history and culture of the period 1700-1900 as a whole. As a part of its re-orientation plan, it is proposed to provide exhibits honouring illustrious Indian leaders in the context of their role in the nation's life.

#### Investigation into Affairs of Jawaharlal Nehru University

1142. PROF. SAMAR GUHA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the investigation about the affairs of Jawaharlal Nehru University made by the Government has been completed and the report submitted to the Government; and

(b) if so, facts about the findings of such investigation and steps taken by the Government as remedial measures for different problems facing the University?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). The preliminary enquiry conducted by the Prime Minister into complaints against the Jawaharlal Nehru University authorities has been completed. The enquiry relates to allegations about irregularities in the matter of admissions, appointment of teachers, termination of services of employees and arrest of students etc. Steps are being taken to initiate action on the various recommendations/suggestions made in the Report in consultation with the authorities concerned.

#### समस्तीपुर में केंद्रीय विद्यालय

1143. श्री राम सेवक हजारी : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या समस्तीपुर उत्तर बिहार का एक महत्वपूर्ण स्थान है तथा क्या वहाँ राज्य और केंद्रीय सरकार के बहुत से कार्यालय स्थित हैं;

(ख) क्या वहाँ पर एक केन्द्रीय विद्यालय की अत्यंत आवश्यकता है; और

(ग) यदि हाँ, तो वहाँ एक केन्द्रीय विद्यालय खोलने के लिए सरकार क्या कार्यवाही कर रही है ?

शिक्षा, समाज कल्याण तथा संस्कृति मंत्रालय में राज्य मंत्री (श्रीमती रणुका देवी बरकटकी) : (क) से (ग) . निसंदेह, समस्तीपुर उत्तरी बिहार में एक महत्वपूर्ण शहर है लेकिन केन्द्रीय विद्यालय की स्थापना की मांग पर देश भर से प्राप्त ऐसे ही अन्य प्रस्तावों के साथ विचार किया जाता है । यद्यपि नए केन्द्रीय विद्यालय खोलने के लिए प्रति वर्ष भारी संख्या में प्रस्ताव प्राप्त होते हैं, लेकिन वर्तमान कोटा असीमित स्थानों पर प्रति वर्ष केवल चार नए केन्द्रीय विद्यालय खोलने तक ही सीमित है । नए केन्द्रीय विद्यालय स्थापित करने में स्थानांतरणीय केन्द्रीय सरकार के कर्मचारियों की अव्यक्त आवाही के आधार को प्राथमिकता दी जाती है । अभी तक समस्तीपुर में केन्द्रीय विद्यालय खोलना सम्भव नहीं हुआ है । समस्तीपुर में केन्द्रीय विद्यालय की स्थापना के संबंध में मक्षम प्राधिकारी द्वारा विधिवत प्रायोजित प्रस्ताव पर ऐसे ही अन्य प्रस्तावों के साथ गुणावगुणों के आधार पर विचार किया जाएगा ।

### Reservation of Jobs for Handicapped

1144. DR. VASANT KUMAR PANDIT: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the present quota reserved for jobs for handicapped people in various Union/State, public sector and private sector undertakings;

(b) the criteria for making the above reservations between (i) Physically handicapped, (ii) Blind, (iii) Deaf, (iv) Mute and (v) other categories of handicapped;

(c) whether several complaints have been received that implementation of Government policy is not being followed strictly in various units in particular in Government at State and Union, Public Sector and Undertaking; and

(d) whether Government are going to increase the quota for reservation of the blind and physically handicapped from 3 per cent to 7.5 per cent?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) The existing orders of the Central Government provide for 3 per cent reservation in groups 'C' and 'D' posts in the Central Government and in comparable posts in Centrally-controlled public sector undertakings.

(b) 1 per cent vacancies each have been reserved for the blind, for the deaf (which includes the deaf and dumb) and the orthopaedically handicapped. They constitute roughly 3 per cent of the population.

(c) Yes, Sir. The Government is trying to collect information regarding the actual implementation of the reservation orders.

(d) No Sir.

### दहेज प्रथा

1145. डा० रामजी सिंह : क्या शिक्षा, समाज कल्याण तथा संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दहेज विरोधी कानून के बावजूद दहेज के लेन-देन की प्रथा में कमी नहीं हुई है; और

(ख) यदि हाँ, तो इस बारे में सरकार का विचार क्या कार्यवाही करने का है ?

शिक्षा, समाज कल्याण तथा संस्कृति मंत्रालय में राज्य मंत्री (श्रीमती रणुका देवी बरकटकी) : (क) और (ख) इस बारे में सरकार के पास कोई जानकारी नहीं है । तथापि अधिनियम के अंतर्गत अ राधों को संज्ञेय बनाने के लिए दहेज प्रतिषेध अधिनियम, 1961 को संशोधित करने के बारे में विचार किया जा रहा है ।

### Lift Irrigation Potential in Country

1146. DR. SAROJINI MAHISHI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the Lift Irrigation Potential in the country, State-wise, and how much of the potential is actually utilised in different States; and

(b) impact of power cut in the year 1976-77 and 1977-78?